

**LOK SABHA**  
**UNSTARRED QUESTION No. 996**  
**TO BE ANSWERED ON 8<sup>th</sup> February, 2021**  
**Piped Natural Gas Connections**

996. SHRIMATI NUSRAT JAHAN RUHI:  
SHRIMATI JASKAUR MEENA:  
SHRI KRUPAL BALAJI TUMANE:

**पेट्रोलियम और प्राकृतिक गैस मंत्री**

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government is supplying/proposes to Supply natural gas to all the states of the country through pipelines, if so, the State-wise details thereof including Maharashtra, West Bengal and Rajasthan;
- (b) whether the Government proposes to provide domestic and industrial piped gas in Ramtek district of Maharashtra, various cities/districts of West Bengal, specially in the District of 24 Parganas and Dausa in Rajasthan during the next two years;
- (c) if so, the details thereof and if not, the reasons therefor including the details of upcoming schemes/ future projects proposed to be implemented; and
- (d) whether any programme is being run by the Government for the use of other green fuels in future, if so, the details thereof?

**ANSWER**

**पेट्रोलियम और प्राकृतिक गैस मंत्री**

**(श्री धर्मेन्द्र प्रधान)**

**MINISTER OF PETROLEUM AND NATURAL GAS**  
**(SHRI DHARMENDRA PRADHAN)**

(a) Petroleum & Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities for the development of City Gas Distribution (CGD) network in Geographical Areas (GAs) as per PNGRB Act, 2006. So far PNGRB has authorized 232 GAs for development of CGD network across country up to 10th CGD Bidding Round covering more than 400 districts in the country in 27 States/Union Territories (UTs) including Maharashtra, West Bengal and Rajasthan.

(b) To provide Piped Natural Gas (PNG) to domestic and industrial customers are part of the development of CGD network. PNGRB has authorized Hindustan Petroleum Corporation Limited (HPCL) for development of CGD networks in North 24 Pargana and South 24 Pargana districts of West Bengal under 10<sup>th</sup> CGD bidding round. Ramtek district of Maharashtra and Dausa in Rajasthan have not yet been authorized for development of CGD network.

(c) PNGRB identifies GAs for authorizing the development of CGD network in synchronization with the development of natural gas pipeline connectivity, natural gas availability and techno-commercial viability.

(d) With respect to use of other green fuels in future, Government has launched a scheme of Sustainable Alternative Towards Affordable Transportation (SATAT) on 1<sup>st</sup> October 2018 to promote Compressed Bio-Gas (CBG) as an alternative and green transport fuel. SATAT initiative envisages establishing 5000 Biogas plants across the country by the year 2023-24 which may generate approx. 15 Million Tonnes per annum of Biogas.

Also, Government has notified the 'National Policy on Biofuels-2018' on 04 June, 2018. Government is adopting a multi-pronged approach to promote and encourage use of biofuels by blending ethanol in petrol through Ethanol Blended Petrol (EBP) Programme using ethanol derived from multiple feedstock, development of Second Generation (2G) ethanol technologies and its commercialization for augmenting ethanol production and blending biodiesel in diesel through Biodiesel Blending Programme.

\*\*\*\*\*